

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO.1563
ANSWERED ON 15.12.2023

CANCELLATIONS AND DELAY OF TRAINS IN MAHARASHTRA

1563 SHRI SANJAY RAUT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that several trains have been delayed and cancelled during the last three years in the State of Maharashtra;
- (b) if so, the details thereof and reasons for the delay and cancellation of trains, particularly in the State of Maharashtra;
- (c) the steps taken or proposed to be taken by Government to rectify the situation;
- (d) whether Government is seriously considering to pay compensation for the delay and cancellations of trains, if so, by when; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c) Indian Railways (IR), makes all efforts to run trains as per their schedule and punctually. However, at times, trains do get delayed and IR is even constrained to cancel trains only under unavoidable circumstances such as emergency safety related works, dislocation due to natural calamities, bad weather, accidents, law & order problems- like agitations, bandhs etc. As Indian Railways do not operate trains on State-wise basis, as Railway network straddles across State boundaries, state-wise punctuality is not maintained. However, with a view to improve the punctuality of trains, IR has taken a number of steps which include rigorous monitoring of running of passenger carrying trains at Divisional, Zonal and Railway Board levels, standardization of rakes and provision of spare rake, removal of infrastructure bottlenecks in a planned manner, rationalization of Time Table in a scientific manner, conversion of trains from diesel traction to electric traction wherever feasible, conversion of conventional rakes of Mail / Express trains ICF (Integral Coach Factory design rakes) rakes into LHB (Linke Hofmann Busch) rakes, provision of Bye-pass at stations to avoid engine reversal. Further, to ensure real time and realistic reporting of arrival / departure of passenger trains, data-loggers are being used.

(d) and (e) No cancellation or clerkage charge is levied and full fare is refunded in case of train is cancelled or running late by more than three hours of the scheduled departure of the train and passengers do not want to travel.
